

Drought Prone Areas Programme (DPAP) 1996-97

(Rs. in lakhs)

State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	2619.63	2619.63	5239.26	4312.74
2. Bihar	34.00	34.00	68.00	258.22
3. Gujarat	731.06	731.06	1462.12	1175.84
4. Himachal Pr.	194.00	194.00	388.00	185.28
5. J & K	198.00	198.00	396.00	63.80
6. Karnataka	493.55	493.55	987.10	1185.52
7. Madhya Pr.	2118.94	2118.94	4237.88	1648.10
8. Maharashtra	1260.73	1260.73	2521.46	1648.10
9. Orissa	295.00	295.00	590.00	454.08
10. Rajasthan	152.00	152.00	304.00	458.03
11. Tamil Nadu	1223.56	1223.56	2447.12	1210.71
12. Uttar Pr.	1649.57	1649.57	3299.14	2457.43
13. West Bengal	28.29	28.29	56.58	313.90
14. Haryana (ONG)	1.86	1.86	3.72	12.77
Total	11000.19	11000.19	22000.38	16008.10

Disposal of Surplus Defence Stock

3309. SHRI M. RAJAJIAH : Will the Minister of DEFENCE be pleased to lay a Statement showing :

(a) the items that are available under the term "Stores" from surplus defence stock along with its cost and the places of its availability on payment basis to the welfare/charitable and educational institutions;

(b) the items that are available under the term "Vehicles" from surplus defence stock along with its cost and the places of its availability on payment basis to the above institutions; and

(c) the procedure of applying for these items ?

THE MINISTER OF DEFENCE (SHRI GEORGE FER-NANDES) : (a) A list of items that are available under the

term "Stores" from surplus defence stock to the welfare/charitable and educational institutions is given in the Statement-I enclosed. The places of the availability of these items are contained in the Statement-II enclosed.

(b) The details of the items that are available under the term "Vehicles" from surplus defence stock and the cost of each item are contained in the Statement-III enclosed. The places of its availability on payment basis to the above bodies are contained in the Statement-IV.

(c) The details of the procedure of applying for these items are given in the Statement-V enclosed.

Statement-I

The list of the items which can be made available under the term 'Stores' from surplus defence stock to the Welfare/Charitable/Educational institutions is as under :

- Blanket
- Blouse woollen
- Boot Ankle Rubber
- Coats and Caps WP
- Cover WP
- Durries
- Great Coats
- Overalls Combination
- Shirt Woollen
- Trousers cotton
- Bags Sleeping
- Towels
- Net Mosquitoes
- Bed Sheets

The above-mentioned items are issued to the said Institutions, Flood prone areas and Govt. departments, free of cost, within the delegated powers of Depot Commandant upto Rs. one lakh on the prevailing vocabulary rate available with each Depot.

Statement-II

Sl.No.	Depot	States, Organisations/institutions belonging to which will be dependent on the Depot.
1	2	3
1.	Ordnance Depot, Avadi	(a) Andhra Pradesh (b) Tamil Nadu (c) Karnataka (d) Kerala
2.	Ordnance Depot, Telegaon Dabhade	(a) Maharashtra (b) Goa (c) Gujarat (d) Union Territory of Diu and Daman
3.	6 Field Ordnance Depot C/O 56 APO	Rajasthan
4.	Ordnance Depot, Shakurbasti	N.C.T. of Delhi

1	2	3
5.	11 Field Ordnance Depot, C/O 56 APO	Haryana
6.	223 Advanced based Ordnance Depot	Punjab
7.	1 Field Ordnance Depot C/O 56 APO	Jammu & Kashmir (South of Banihal)
8.	2 Field Ordnance Depot C/O 56 APO	Jammu & Kashmir (North of Banihal)
9.	Ordnance Transit Group, Pathankot	Himachal Pradesh
10.	Central Ordnance Depot, Agra	Western Uttar Pradesh
11.	Central Ordnance Depot, Kanpur	Eastern Uttar Pradesh
12.	Ordnance Depot, Allahabad	Bihar
13.	Central Ordnance Depot, Jabalpur	Madhya Pradesh
14.	Central Vehicle Depot, Panagarh	Orissa/West Bengal (Calcutta & areas West of it)
15.	5 Field Ordnance Depot C/O 99 APO	West Bengal (areas east of Calcutta Sikkim)
16.	222 Advanced Based Ordnance Depot	Assam/Nagaland/Manipur/Arunachal Pradesh/ Mizoram/Meghalaya/Tripura

Statement-III

List of Vehicles and the prices at which these can be allotted to the Welfare/Charitable/Educational Institutions

S.No.	Type of vehicles	Price fixed for 1.4.98 to 31.3.99
1.	Motor Cycle Solo 350 CC R/R	Rs. 10,900/-
2.	Car 250 Kg 4 x 4 GS M&M CJ3B	Rs. 28,136/-
3.	Car 250 Kg 4 x4 GS NSN 60	Rs. 20,487/-
4.	Truck 1 Ton 4 x 4 GS NSN	Rs. 36,162/-
5.	Truck 1 Ton 4 x 4 Amb NSN	Rs. 33,042/-
6.	Truck 1 Ton 4 x 4 Radio Relay NSN	Rs. 26,500/-
7.	Truck 1 Ton 4 x 4 Water 1000 Ltrs NSN	Rs. 31,821/-
8.	Truck 1 Ton 4 x 4 NSN FAT	Rs. 32,430/-
9.	Truck 1 Ton 4 x 4 NSN FAT (Amb)	Rs. 33,750/-
10.	Truck 1 Ton 4 x 2 TATA	Rs. 2,05,100/-
11.	Ly 3 Ton 4 x 2 GS TMB	Rs. 1,21,250/-
12.	Ly 3 Ton 4 x 2 Bus Body TMB 312	Rs. 1,58,577/-
13.	Ly 3 Ton 4 x 2 Tipping TMB 312	Rs. 1,10,833/-
14.	Ly 3 Ton 4 x 4 GS TMB 312	Rs. 1,65,162/-
15.	Ly 5 Ton Ashok Leyland	Rs. 1,28,461/-
16.	Ly 6.5 Ton 4 x 2 LPT TATA	Rs. 1,24,647/-
17.	Ly 6.5 Ton 4 x 2 LPT TATA 1210 E/42	Rs. 1,26,883/-
18.	Ly 6.5 Ton 4 x 2 LPT 1210E Bus Body	Rs. 1,70,000/-
19.	Ly 3 Ton 4 x 4 GS Shaktiman	Rs. 85,147/-

Statement-IV

Depots from where vehicles can be collected: The Vehicles are delivered to the welfare/charitable and educational institutions from the following Depots :

1. Central Vehicle Depot, Panagarh (West Bengal)
2. Ordnance Depot, Avadi Chennai (Tamil Nadu)
3. Central Vehicle Depot, Delhi Cantt.
4. Ordnance Transit Group, Pathankot
5. Central Ordnance Depot, Chheoki (Uttar Pradesh)
6. 41 Vehicle Company, Guwahati (Assam)

Statement-V

1. Procedure for allotment of stores to Welfare/Charitable/Educational institutions : Demands for release of unserviceable clothing items from Organisation falling within the jurisdiction of local administration, including Charitable/Welfare/Educational organisation, showing the items and quantity thereof, accompanied by a certificate duly verified by the Head of the Organisation/Institution to the effect that these are required for the bonafide use of the organisation and not for the personal use of any Officer(s)/Staff. The demand, alongwith such certificate, is routed through respective DM/DC/Incharge of District Administration, who not only certifies the bonafides of the Organisation but also indicates the reasonableness of the demand and the specific purpose for which the items are required. An undertaking is also given by the Organisation concerned that the items are not to be sold. The Commandant/OC of the concerned Depot is responsible to scrutinise the demand and has the authority

to reject the said demand, if found untenable, as per the existing instructions.

2. Procedure for applying for vehicles : The registered/recognised Welfare/Charitable/Educational institutions are authorised for one Truck/Lorry upto 6.5 Ton 4 x 2 Tata LPT 1210E, one Jeep and one Motor Cycle from the surplus defence stock in a block of 5 years. The application is submitted direct to the Government of India, Ministry of Defence alongwith the following certificates :

- i) Certificate from the Head of the Organisation/ Institution that the vehicle(s) is/are required for the bonafide use of the organisation and not for the personal use of any of its Officers/Staff.
- ii) That no vehicle(s) has/have been drawn by the institution within a period of three years prior to the date of the request.
- iii) That the released vehicle(s) will not be resold within a period of three years from the date of release.

The request should, normally, be made through the concerned Department of the State Government or Central Government, giving full justification of the requirements. The bonafides of the organisations and the reasonableness of the requirements are certified by an officer of the rank of Joint Secretary or an officer of equivalent rank by the concerned Department of the State Government or the concerned Ministry of the Government of India. Such certification, specifically, covers the financial standing of the institution and its capacity to make a capital investment, after certifying their balance sheets and accounts.

In the case of organisations, within the Defence set up, R & D organisation, DGQA, it is similarly certified by an officer not below the rank of Major General or equivalent that the requirement of the organisation are reasonable and that the vehicles asked for are required for bonafide Welfare amenity/educational purposes, and the organisation has financial standing and capacity for making the capital investment, as verified from their Balance sheets and accounts. In the case of Formation Head-quarters, an officer not below the rank of Major General for the respective side certifies.

Vehicles other than jeeps, are released at the latest average auction sale rate for the same time, make model, category as determined from time to time. In the case of Jeeps only one vehicle is released at 50% of the latest average auction sale rate for the same type, make model and category as determined from time to time. Release of any additional jeep will be at the full average auction sale rate, plus departmental charges.

The vehicle(s) are collected from the respective Depots by the representative of the organisation.

Release of vehicle(s) is not, normally, authorised to the same organisation more than once in three years.

Customers' Service "Access"

3310. SHRI P. UPENDRA :
SHRI RANJIB BISWAL :

Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether the Indian Airlines has started a new customers' service programme called "Access";
- (b) if so, the details thereof; and
- (c) the response of the travellers to this scheme ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) In order to give a quantum face-lift and to improve Indian Airlines complaint handling system, a new feedback programme named 'ACCESS' has been launched on 8th May, 1998. The scheme is based on a fully computerised data base management system, which would ensure that every writer of the Access card gets a personalised response. The scheme was started with an initial letter from the Chairman & Management Director, Indian Airlines to passengers travelling on Indian Airlines, requesting them to give their views and suggestions for the improvement of services.

(c) The response from the passengers is phenomenal. In the first month approximately 5000 Access cards were received from the passengers, which is very high as compared to the number of suggestion cards received earlier.

Water Scarcity in Maharashtra

3311. SHRI MANIKRAO HODLYA GAVIT :
SHRI RAMSHETH THAKUR :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item appeared in "The Hindustan Times" dated May 16, 1998 wherein it has been stated that more than 50 million people in the villages and slum of Maharashtra State are grappling with an acute water scarcity;

(b) whether the Government of Maharashtra has submitted any scheme/proposal and has demanded funds to ensure supply of water; and

(c) if so, the action the Union Government propose to take in this regard ?